

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:940
ANSWERED ON:01.08.2006
DISTRICT PRIMARY EDUCATION PROGRAMME .
Jha Shri Raghunath

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) Whether the crores of rupees were spent from funds sanctioned under District Primary Education Programme Scheme on activities not covered under the norms of DPEP;
- (b) If so, whether the crores of rupees were either diverted to other schemes or were kept in civil deposits;
- (c) If so, the action taken against the officers for misutilising and for diverting DPEP funds; and
- (d) The steps taken to ensure that DPEP funds are not misutilised/diverted in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (d) Some instances of diversion of funds and keeping of funds in civil deposits in respect of DPEP-I and DPEP-II Projects did come to notice in year 2000. The matters were immediately addressed. Also States with DPEP programmes were strictly instructed to follow the financial parameters of the DPEP guidelines and ensure proper utilization of funds.